

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 91 of 2014
Appeal No. 97 of 2014 & IA No. 313 of 2014
Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14
Appeal Nos. 100,115,116,134 of 2014
Appeal No.133 of 2014 & IA No. 234 of 2014
Appeal No. 100 of 2013 & IA No. 116 of 2013
Appeal No. 151 of 2013, IA No. 220 of 2013 & IA No.412 of 2014
Appeal No. 124 of 2014
Appeal No. 125 of 2014 & IA No. 211 of 2014
Appeal No. 139 of 2014 & IA No. 238 of 2014
Appeal No. 44 of 2014 & IA No. 65 of 2014
Appeal No. 74 of 2014 & IA No. 143 of 2014

Dated: 10th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matters of :

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.
Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): **Mr. C.S. Vaidyanathan**
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1

Appeal No. 97 of 2014 & IA No. 313 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s): Mr. M.G.Ramachandran,
Ms. Anushree Bardhan and
Ms Poorva Saigal**

**Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1**

**Appeal No. 98 of 2014 & IA Nos.
343/14 , 402/14 and 343/14**

**Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G.Ramachandran,
Ms. Anushree Bardhan and
Ms Poorva Saigal**

**Counsel for the Respondent(s): Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan
Ms. Poonam Verma
Mr. Kirat Nagia
Mr. Prashant Kumar
Mr. Gaurav Dudeja
Mr. Pranav Vyas
Ms. Pallavi Garg
Mr. Shantanu Singh
Mr. Malav Deliwala
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1**

Appeal No. 100 of 2014

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra

Appeal No. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Samir Malik

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Samir Malik

Counsel for the Respondent(s): Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan
Ms. Poonam Verma
Mr. Kirat Nagia
Mr. Prashant Kumar
Mr. Gaurav Dudeja
Mr. Pranav Vyas
Ms. Pallavi Garg
Mr. Shantanu Singh
Mr. Malav Deliwala

Appeal No. 134 of 2014

Prayas Energy Group Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. Kirat Nagra
Mr. Pranav Vyas and
Ms. Pallavi Garg

Appeal No. 133 of 2014 & IA-234 of 2014

Prayas Energy Group ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra

Appeal No. 100 of 2013 & IA No. 116 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)

(Jointly through Haryana Power Purchase centre)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Apporve Karol
Mr. Vaibhav Tyagi

Counsel for the Respondent(s): Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan
Ms. Poonam Verma
Mr. Kirat Nagia
Mr. Prashant Kumar
Mr. Gaurav Dudeja
Mr. Pranav Vyas
Ms. Pallavi Garg
Mr. Shantanu Singh
Mr. Malav Deliwala
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1

Appeal No. 151 of 2013 & IA No. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s): Mr. Approve Karol
Mr. Vaibhav Tyagi**

**Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1
Mr. Samir Malik**

Appeal No. 124 of 2014

Energy Watchdog & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

**Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1**

Appeal No. 125 of 2014 & IA No. 211 of 2014

Energy Watchdog & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Nikhil Nayyar and
Mr. Dhanjay Baijal 1
Mr. Kirat Nagra**

**Mr. Pranav Vyas
Ms. Pallavi Garg**

Appeal No. 139 of 2014 & IA No. 238 of 2014

**Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

**Counsel for the Respondent(s): Mr. C.S. Vaidyanathan
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Nikhil Nayaar and
Mr. Dhananjay Bhaijal for R-1**

Appeal No. 44 of 2014 & IA No. 65 of 2014

**Dakshin Haryana Bijli Vitran Ltd. & Ors. Appellant(s)
Versus**

GMR-Karalanga Energy Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr.G. Umapathy and
Ms. R. Mekhala**

**Counsel for the Respondent(s): Mr. Amit Kapur and
Mr. Rohit Venkat
Mr. Prashant Mathur,
Mr. Rajiv Bhardwaj
Mr. Ravi Kishor
Mr. K. S. Dhingra**

Appeal No. 74 of 2014 & IA No. 143 of 2014

**Gridco Ltd. Appellant(s)
Versus
GMR-Karalanga Energy Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Alangbam P.S.
Mr. Abhishek Upadhyay**

Counsel for the Respondent(s): **Mr. K.S. Dhingra for R-6**
Mr. Amit Kapur
Mr. Rohit Venkat

ORDER

We have heard Mr. Kapil Sibal, Learned Senior Council for the Respondent no.2 in Appeal no. 98 of 2014, 116 of 2014 and 100 of 2013.

Post the matter for further hearing on **11.11.2014 at 12 Noon.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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